

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 102  
CP No. 70(ND)/2016  
Under Section 397/398 of  
Companies Act, 1956**

**In the matter of:**

**Government of Rajasthan**

**...Petitioner**

**Versus**

**M/s Man Industrial Corporation Ltd. & Ors.**

**... Respondents**

Due to paucity of time, the matter could not be taken up. Post the matter to  
16.05.2024.

  
**(Prabhu Dayal Sewda)**  
**Court Officer**

April 22, 2024